कें हत्यारे को जेल में बन्द किया जाय, तत्काल सब कदम छोड़ कर यह किया जाय तभी बिहार सरकार की इज्जत रहेगी।

े श्री रजनी रंजन साहू : हमने जब उठाया तो ग्राप लोग चले गये थे।

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): When the Special Mention was made by Mr. Sahu, he was not there. Because it is very important, I allowed him.

ं श्री राम ग्रवधेश सिंह : इसके लिये मैं ग्रापका ग्राभारी हूं ग्रीर ग्रापका समर्थन करता हूं कि ग्रापने इसे सदन में उटा दिया।

ि श्रो सत्य प्रकाश म[ा]लबीय (उत्तर प्रदेश): मैं भी समर्थन करता हूं।

STATEMENT BY MINISTER

Explaining the Circumstances which had Necessitated Immediate Legislation by the Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Ordinance, 1988 (No. 6 of 1988)

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which had necessitated immediate legislation by the Bharat Petroleum Corporation Limited (Determination of Conditions of Service of Employees) Ordinance, 1988 (No. 6 of 1988) [Placed in Library. See No. LT-6402/88]

I. STATUTORY RESOLUTION SEE-KING DISAPPROVAL OF THE BHA-RAT PETROLEUM CORPORATION LIMITED (DETERMINATION OF CONDITIONS OF SERVICE OF EMPLOYEES) ORDINANCE, 1988

II. BHARAT PETROLEUM CORPORATION LIMITED (DETERMINATION OF CONDITIONS OF SERVICE OF EMPLOYEES) BILL, 1988

भानतीय उपसभाध्यक्ष जी, श्रापकी श्रनुज्ञा

से मैं निम्नलिखित संकल्प उपस्थित कर रहा हूं:

246

"यह सभा राष्ट्रपति द्वारा 2 जुलाई, 1988 को प्रख्यापित भारत पेट्रोलियम कारपोरेशन लिमिटेड (कर्म-चारियों की सेवा की शर्तों का ग्रवधारण) प्रध्यादेश, 1988 (1988 का नं 0 6) का निरनुमोदन करती है।"

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): Sir, let me move...(Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Let him move and speak. After he speaks you can move and speak. Then they will be discussed together.

SHRI SUKOMAL SEN (West Bengal): Sir, the Treasury Benches are empty. What is the matter?...(Interruptions).

श्री राम श्रवधेश सिंह (बिहार): सारे लोग सेंट्रल हाल में बैठे रहते हैं, सदन में नहीं बैठते हैं। इसलिये श्राप कोरम की घंटी बजवा दीजिये।

THE VICE CHAIRMAN (SHRI JAGESH DESAI): Are you insisting? I don't think you are.

SHRI SUKOMAL SEN: Sir, you will see that at least some Members of the Treasury Benches are present. It looks very odd. It does not look like a working Government... (Interruptions) Only two junior Ministers are there.

उपसमाध्यक (श्री जगेश देसाई) : भ्रब भ्राप बोलिये ।

श्री प्रमोद महाजन : माननीय उप-सभाध्यक्ष जी, मैं यह कह रहा था, कि संसद के इतिहास में यह पहला तो नहीं है, लेकिन एक विशेष श्रवसर है कि जब कोई विधेयक लोक सभा में पारित हो, राज्य सभा में विचारार्थ हो, दोनों के बीच केवर दो महीने की समयावधि हो श्रीर राज्य सभा सव